

ITEM NO.17+20+21

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) .....Diary No(s). 10983/2020

FICUS PAX PRIVATE LIMITED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

With

WRIT PETITION (CIVIL) .....Diary No(s).10981/2020

WRIT PETITION (CIVIL) .....Diary No(s).10993/2020

Date : 27-04-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms. Indira Jaising, Sr.Adv.  
Mr. Anand Grover, Sr.Adv.  
Mr. Sunil Fernandes, AOR  
Ms. Nupur Kumar, Adv.  
Mr. Zeeshan Diwan, Adv.  
Mr. Prastut Dalvi, Adv.

Mr. C.U. Singh, Sr.Adv.

Mr. Jamshed Cama, Sr.Adv.

Mr. Jeetender Gupta, AOR

Petitioner-in-person

Ms. Aparna Jha, Adv.

Mr. Rajeev Maheshwarnanad Roy, adv.

For Respondent(s) Mr. Tushar Mehta, SG

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Heard learned counsel for the parties as also learned  
Solicitor General appearing on behalf of the respondent-Union of

**India.**

Learned Solicitor General submits that he wants to file a response to these writ petitions.

List after two weeks.

All the applications are also to be listed along with these petitions.

The applicants are directed to supply copies of the applications to the learned Solicitor General through E-mail.

**(SATISH KUMAR YADAV)  
AR-CUM-PS**

**(RAJ RANI NEGI)  
ASSISTANT REGISTRAR**

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